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**A.K.Pati Vrs. UOI**

**Orders/Directions Sl. No. 5**

**O.A. No. 260/00249 of 2014**

Order dated: 03.12.2015

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

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Heard Mr. P.K.Das, Ld. Counsel for the applicant, and Mr. D.K.Mallick, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents.

By filing a memo, Ld. Counsel for the applicant has sought for permission of this Bench to withdraw the O.A. as the relief sought for by the applicant has already been granted during pendency of the O.A. Memo is taken on record and the applicant is permitted to withdraw this O.A.

Accordingly, the O.A. is disposed of as withdrawn.

  
A.K. Patnaik  
MEMBER(Judl.)

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